

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 3rd May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 17 of 2012 &
I.A. No. 29 of 2012

Ajmer Vidyut Vitran Nigam Ltd.

...Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission

...Respondent(s)

Counsel for the Petitioner(s) : Mr. Shyam Moorjani

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. P.N. Bhandari for R.2

ORDER

The learned counsel for the Appellant seeks some more time to file the Rejoinder. Accordingly, he is directed to file the same on or before 18.05.2012 after serving copy on the other side.

Post the matter for hearing on **23.05.2012**. No further adjournment will be granted on that date.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk